

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 295
ANSWERED ON 03.02.2022

EXCLUSION OF MUSLIM COMMUNITIES FROM GOVERNMENT SCHEMES

295. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:
DR. MOHAMMAD JAWED:
SHRI BENNY BEHANAN:
SHRI T.N. PRATHAPAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has formulated any guidelines to classify minorities based on their population, State-wise;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is aware of the existence of different communities of Muslims such as Indigenous Pasmanda and Muslim communities like Surjapuri who are socio-economically backward who are often excluded from various Government schemes and reservation and if so, the details thereof;
- (d) whether the Government seeks formulate guidelines to further identify and classify Muslims based on the different sections of the Muslim society; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) to (e) Government notifies the minorities as per Section 2(c) of the National Commission for Minorities Act, 1992; which states that “Minority”, means a community notified as such by the Central Government. The Central Government has notified six communities as minority communities namely Muslims, Christians, Sikhs, Buddhists, Parsis and Jains under power conferred by Section 2(c) of the National Commission for Minorities Act, 1992.

The Government has implemented various schemes for the welfare and upliftment of every section of the society including minorities. The schemes being implemented include Pradhan

Mantri Jan Arogya Yojana (PMJAY), Pradhan Mantri Mudra Yojana (PMMY), Pradhan Mantri Kisan Samman Nidhi (PM KISAN), Pradhan Mantri Ujjwala Yojana (PMUY), Pradhan Mantri Awas Yojana (PMAY), Beti Bachao Beti Padhao Yojana, etc. Also minorities belonging to EWS category can avail the benefit of ten percent reservation in employment and admission in educational institutions.

Further, the Ministry of Minority Affairs has adopted a multi-pronged strategy by way of implementation of various schemes which aim at educational empowerment, employment-oriented skill development, infrastructure support, etc. for the upliftment of living standards of economically weaker & downtrodden sections of all notified minorities (Muslims, Sikhs, Christians, Buddhists, Parsis and Jains) irrespective of their further classifications. The details of the schemes are:

A. Educational Empowerment Schemes:-

- (1) Pre-Matric Scholarship Scheme, Post-Matric Scholarship Scheme, Merit-cum-Means based Scholarship Scheme - For educational empowerment of students through Direct Benefit Transfer (DBT) mode.
- (2) Maulana Azad National Fellowship Scheme - Provide fellowships in the form of financial assistance.
- (3) Naya Savera - Free Coaching and Allied Scheme - The Scheme aims to provide free coaching to students/candidates belonging to minority communities for qualifying in entrance examinations of technical/ medical professional courses and various Competitive examinations.
- (4) Padho Pardesh - Scheme of interest subsidy to students of minority communities on educational loans for overseas higher studies.
- (5) Nai Udaan - Support for students clearing Prelims conducted by Union Public Service Commission (UPSC), State Public Service Commission (PSC) Staff Selection Commission (SSC) etc.

B. Employment oriented schemes:-

- (6) Seekho Aur Kamao - Skill development scheme for youth of 14 - 35 years age group and aiming at providing employment and employment opportunities, improving the employability of existing workers, school dropouts etc.

(7) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development). Hunar Haat are being organised across the Country to provide employment opportunities and markets to artisans/craftsmen.

(8) Nai Manzil - A scheme for formal school education & skilling of school dropouts.

(9) Nai Roshni - Leadership development of women belonging to minority communities.

C. Infrastructure Development Programme:-

(10) Pradhan Mantri Jan Vikas Karyakram (PMJVK) – Being implemented to provide basic infrastructure in identified areas of the Country. Since inception, under PMJVK, 42 Degree Colleges, 180 Residential Schools, 3,062 School Buildings, 43,838 Additional Class Rooms/ACR Blocks, 15,545 Teaching Aid & Smart Classrooms, 1,376 Hostels, 24 Working Women Hostels, 232 ITI Buildings, 55 Polytechnics, 21 Skill Centres, 5,382 Health Projects, 01 Unani Medical College, 81,503 Drinking Water Supply Projects, 40,795 Anganwadi Centres, 408 Sadhbhav Mandaps, 01 Sadbhav Kendra, 168 Common Service Centres, 609 Market Sheds, 09 Hunar Hubs, 9,330 Sanitation/Toilet projects, 76 Sports Facilities, etc. have been sanctioned.

The details of the schemes (S. No.1 to 10) mentioned above and status of their implementation are available on the website of this Ministry (www.minorityaffairs.gov.in).
